Name of the district	Project period	Total Cost (Rs. in lakhs)	Total Area an HA)
** Subtotal **		922.76	23169
** State :TN Coimbatore	. 96-97 to 99-00	19.20	480
Dindigul	97-98 to 20-01	200.00	5090
** Subtotal **		219.20	5570
** State UP Ferozabad	. 96-97 to 99-00	459.16	11479
Fatehpur.	. 96-97 to 99-00	395.20	9880
Jaunpur	. 96-97 to 99-00	468.72	11718
Varanasi	. 96-97 to 99-00	385.80	9645
Etawah	. 96-97 to 99-00	406.00	10150
Azamgarh	. 96-97 to 99-00	319.28	7982
Kanpur (C)	. 96-97 to 99-00	220.40	5510
Unnao .	. 97-98 to 20-01	481.64	12041
Tehri Garhwal	. 97-98 to 20-01	484.76	12119
Sonbhadra	. 97-98 to 20-01	404.26	10106
Raibaleli-II	. 97-98 to 20-01	484-00	12100
Unnao-II	97-98 to 20-01	482.16	12054
Sultanpur	97-98 to 20-01	481 56	12039
Jhansi-II	97-98 to 20-01	495.00	12379
Jhansi-HI	97-98 to 20-01	400.00	10000
Agra	96-97 to 99-00	491.80	12295
** Subtotal **		6859-7	171497
*** Total ***		22585	564936

Missing army men from LoC in Kashmir

*256. SHRI PARMESHWAR KUMAR AGARWALLA: Will the Minister of DEFENCE be pleased to state:

(a) wheher Government are aware that three Indian Army men have been missing from the Line of Control in north Kashmir since the last week of October;

- (b) if so, whether any search has been made;
- (c) wheher there is any chance of those Army men straying into Pakistan; and
- (d) if so, the action taken so far in this regard?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) to (d) One JCO and two ORs are missing from Uri Sector since

1998 OR 2.1stOctober. and one from Kargil Sector since 17tn October. 1998 Extensive search of the area has been carried out. However the missing military-men could not be traced.

Shelter for Assam ultras in adjoining countries

*257. SHRI O. RAJAGOPAL:
PROF. VIJAY KUMAR MALHOTRA: Will
the Minister of HOME AFFAIRS be
pleased to state:

- (a) whether Government are aware that Assam Ultras/insurgents are taking shelter/enjoying sanctuaries in adjoining countries of Bhutan, Bangladesh and Mynamar;
- (b) if so, whether Government have discussed the matter with these countries; and
- (c) the outcome of the discussions held, so far?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) (a) to (c) According to available information, there are camps in some of our neighbouring countries which ate being used by North-East insurgent groups as safe havens and sanctuaries and for training purposes. The matter has been taken up with these countries and they have assured that they will not allow undesirable elements to use their territory for activities prejudicial to the interests of India.

Pak teams not to play/visii Mumbai

- *258 SHRI GHUFRAN AZAM: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Shiv Sena Supremo in Mumbai has recently stated that he will not allow Pakistani Cricket or Hockel team to visit or **play** matches hi Mumbai;

- (b) if so, in what capacity, the Shiv Sena Supremo has made such announcements;
- (c) whether Government would take immediate action against the Shiv Sena Supremo and direct the Maharashtra Government to allow Pakistani Cricket/Hockey team to play matches in Mumbai; and
- (d) if so, by when and if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI): (a) and (b) According to some media and other reports. Shri Bal Thackeray, Pramukh Shiv Sena, has stated that Pakistan Cricket Team would not be allowed to play in Maharashtra/India.

(c) and (d) The venues of cricket and hockey matches to be played in India have not been finalised as yet. Appropriate action in the matter will be taken in due course.

Revision of Pension/family pension of pre 1986 and pre 1996 Defence officers

- *259. SHRI GANDHI AZAD: Will the Minister of DEFENCE be pleased to state:
- (a) whether it is a fact that the Ministry of Defence vide their Circular Nos. 1(3)/98D(Pens|Sers) dated the 27th May, 1998 and 1(2)/ 97/ID(Pens/Sers) dated the 24th November, 1997, have effected revision of pension/ordinary family pension w.e.f. 1st January, 1996 in respect of all pre 1986/pre 1996 Officers of Army/Navy/Air. Force etc;
 - (b) if so, the details thereof;
- whether it is also a fact such revision of pension/family that pension the Junior Commission to Officers, Non-Commissioned ed Ranks has also officers and other been done, if so, the details thereof; and